

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 334/GT/2014

Subject : Determination of tariff for Talcher Super Thermal Power Station (460 MW) for the period 2014-19.

Petitioner : NTPC

Respondents : GRIDCO Ltd.

Date of hearing : **12.7.2016**

Coram : Shri Gireesh. B. Pradhan, Chairperson
Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K Iyer, Member

Parties present : Shri Ajay Dua, NTPC
Shri Shailendra Singh, NTPC
Shri Bhupinder Kumar, NTPC
Shri T. Vinodh Kumar, NTPC
Shri Raj Kumar Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Shri Sukanta Panda, GRIDCO

Record of Proceedings

During the hearing, the learned counsel for the respondent, GRIDCO pointed out that Petition No. 273/GT/2014 filed by the petitioner for truing-up of tariff for the period 2009-14 in respect of this generating station is pending for consideration. He accordingly prayed that this petition may be clubbed along with Petition No. 273/GT/2014 and heard.

2. The Commission accepted the prayer and directed Petition No. 273/GT/2014 to be clubbed with this petition for hearing.

3. Accordingly, Petition Nos. 273/GT/2014 and 334/GT/2014 shall be listed for hearing on 10.8.2016. The parties are directed to complete pleadings in the matter prior to the said date of hearing. No extension of time shall be granted for any reason whatsoever.

By Order of the Commission

-Sd/-
(T. Rout)
Chief (Legal)

